



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER FOREIGN EXCHANGE MANAGEMENT (SINGLE BENCH) READY
MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUFEM/1/2018	QUERIM RESORTS PVT. LTD., VS ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA AND ANR.,	ADV. AGRAWAL SALIL SAUDAGAR	PRASHANT ADV. NIKHIL A. VAZE FOR R.NO.1 AND 2 SATISH ADV. FERNANDES LUIS ALEX FOR R.NO.1 & 2

ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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